

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Arrangements for visiting Hon'ble Judges.

O R D E R

No: 682/R.G

Dated: 29/08/2018

Sh. Gowhar Majid Dalal, Special Mobile Magistrate (T) Srinagar is nominated as Liaison Officer to Hon'ble Mr Justice Ranjan Gogoi and Sh. Haroon Rashid, Deputy Registrar High Court of J&K Srinagar is nominated as the Liaison Officer to Hon'ble Mr Justice Sanjay Kishan Koul during their Lordship's visit to Srinagar commencing from 31st of August, 2018. Besides this, Sh. Mir Wajahat, Additional Mobile Magistrate (T) Srinagar, Sh. Adil Mushtaq Munsiff Magam, Sh. Abdul Bari 1st Additional Munsiff Srinagar and Sh. Faizan-ul-Haq 2nd Additional Munsiff, Srinagar shall assist Joint Registrar (Protocol) J&K High Court, Srinagar in making the arrangements for visiting Hon'ble Judges for their comfortable stay at Srinagar.

By Order.

(Sanjay Dhar)

Registrar General

No: 34713-18/R.G

Dated: 29/08/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Principal District & Sessions Judge, Srinagar,
3. Principal District & Sessions Judge, Budgam,
.... for information.
4. Joint Registrar (Protocol) High Court of J&K, Srinagar for information.
5. Concerned Officers for information and compliance,
6. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.

Registrar General